

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 28th December, 2018

No. HC.V-77/2013(Pt-II)/1040 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 and 7(3) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint the following Officer, temporarily and until further orders, as **Assistant Registrar** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 30000-110000/- (PB-4) with Grade Pay of Rs. 14500/- per month plus other allowances as admissible under the Rules with effect from the date of his joining, vice Sri Satish Ch. Choudhury, Assistant Registrar, who is retiring on superannuation on 31.12.2018 afternoon.

Sri Bikash Borah, Administrative Officer (Judicial)

By order,

sdr
REGISTRAR GENERAL I/c

Memo No. HC.V-77/2013(Pt-II)/1040A/Estt. #

Dated 28.12.2018

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati - 6
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati.
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
13. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The F&AO, Gauhati High Court, Guwahati.
16. Sri Bikash Borah, AOJ, Gauhati High Court, Guwahati.
17. The AOJ _____, Gauhati High Court, Guwahati.
18. The Court Officer No. I & II, Gauhati High Court, Guwahati.
19. The Chief Security Officer, Gauhati High Court, Guwahati
20. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
21. The Order/Personal File.

REGISTRAR GENERAL I/c

28/12/18

28/12/18

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 28th December, 2018

No. HC.V-77/2013(Pt-II)/1041 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6 of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice has been pleased to promote and appoint the following employees, temporarily and until further orders, as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-87000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date(s) of their joining vice Smt. Ghunusa Choudhury, Administrative Officer (Judicial), who is retiring on superannuation on 31.12.2018 afternoon and Sri Bikash Borah, Administrative Officer (Judicial), promoted to the post of Assistant Registrar.

1. **Sri Neil Jongske Sangma, Court Master**
2. **Sri Prodip Sinha, Senior Judicial Assistant**

By order,


REGISTRAR GENERAL I/c

Memo No. HC.V-77/2013(Pt-II)/1041 A /Estt. # Dated 28-12-2018

Copy to :-

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
6. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
7. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
8. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
9. The Dy. Registrar _____, Gauhati High Court, Guwahati
10. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
13. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____
Gauhati High Court, Guwahati.
14. The System Analyst, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The F&AO, Gauhati High Court, Guwahati.
16. The AOJ _____, Gauhati High Court, Guwahati.
17. The Court Officer No. I & II, Gauhati High Court, Guwahati.
18. The Chief Security Officer, Gauhati High Court, Guwahati.
19. Sri N.J. Sangma, Court Master, Gauhati High Court, Guwahati.
20. Sri Prodip Sinha, SJA, Gauhati High Court, Guwahati.
21. The CA to the Registrar General/Registrar (Admn.), Gauhati High Court, Guwahati.
22. The Order/Personal File .


REGISTRAR GENERAL I/c

28/12/18

28/12/18